

# **NOTICE**

As directed, kindly take notice that the D.B. comprising Hon'ble the Chief Justice & Hon'ble Mr. Justice Alok Kumar Sinha will take up the following case today i.e. on 14<sup>th</sup> May, 2026 at 4.15 P.M. in Chambers of Hon'ble the Chief Justice.

## **TO BE MENTIONED**

1. L.P.A/122/2025 M/S KAKAN RICE MILL PVT. LTD. AND ARBIND KUMAR JHA ADDITIONAL ADVOCATE GENERAL (5)  
LPA ORS AKHILESHWAR SINGH ROONA  
VS BANK OF BARODA AND ORS MANISH KISHORE  
BAL BHUSHAN CHOUDHARY

**Patna High Court**

**Dated, 14<sup>th</sup> May, 2026**

**By order of Hon'ble Court**

**Sd/-**

**(Pranaw Shankar)  
Joint Registrar (List)**

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